

(14)

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

27.03.2012

OA No.539/2010

None present for applicant.

Mr. M.K. Meena, Counsel for respondent nos. 1 & 2.

Mr. Anupam Agarwàl, Counsel for respondent no. 3.

None is present on behalf of the applicant. Even on 15.03.2012, none was present on behalf of the applicant. It appears that the applicant is not interested in pursuing the OA. Therefore, it is dismissed in default for non prosecution on the part of the applicant.

Anil Kumar

(Anil Kumar)
Member (A)

ahq

copy given vide

AO 338 To 340
28/3/12
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